

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-05
New IA-744/2021
IN
IB-564(ND)/2019

IN THE MATTER OF:

M/s. India Factoring and Finance Solutions Pvt. Ltd.

...FINANCIAL CREDITOR

Vs.

M/s. Globalite Industries Pvt. Ltd.

...CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 15.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC :

For the Respondent/CD :

For the Intervener :

ORDER

New IA-744/2021

Counsel for the Liquidator is present. The 1st progress report is taken on record, subject to just exceptions.

The I.A. stands **closed**.

- sd -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- sd -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)